

x Mr. A.K. Rath
Mr. K.K. Mohapatra
CAT / J / II
D.N. Mohapatra
x B.S. Tripathy
B. Mohanty

(A)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 508199 5

Narasimh AdivasiApplicant (s)

Versus

Union of Indis SahasRespondent (s)

Sr. No	Date	Order with Signature
1	6.9.95	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;"><i>[Signature]</i> Registrar</p> <p>Since defects have not been removed despite several opportunities provided to the applicant, the application is dismissed as being defective.</p> <p style="text-align: center;"><i>[Signature]</i> MEMBER (ADMINISTRATIVE)</p>

900 for Rs 50/-
has been filed.

[Signature]
10/5/95

In this application, the

Petitioner has Prayed

for regularisation

of his service. This

is filed u/s 19 of

CAT Act 1985.

For Registration Pl.

[Signature]
10/5/95

50/5.

[Signature]

10.5.95

Registrar

Order dt. 16.5.95

Defects be removed
by 23.6.95.

[Signature]
10/5